

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

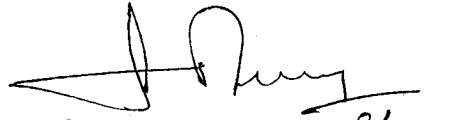
Dated: 08.12.2017

**ORDER NO. 170 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide order no. **166 of 2017 for CESTAT Delhi** to the extent indicated below :-

From 18.12.2017 to 22.12.2017, Hon'ble Sh. Ashok Jindal, Member (J) will hear Single Member cases as notified.

**By Order**

  
**(A.Mohan Kumar) & Co**  
**Registrar**

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

  
**Dy. Registrar**